

Central Administrative Tribunal
Principal Bench

CP No.16/2004 In
OA No.2008/2003

New Delhi this the 19th day of April, 2004

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

R.S. Misra,
PGT (Chemistry),
K.V. Sainik Vihar,
New Delhi

-Applicant

(By Advocate - None)

Union of India through:

1. H.M. Cairae,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area, SJS Marg,
New Delhi-110016.

2. D.S. Bist,
Joint Commissioner (Admn),
Kendriya Vidyalaya Sangathan,
18, Institutional Area, SJS Marg,
New Delhi-110016.

3. S. Modawal,
Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
New Mehrauli Road,
JNU Campus, New Delhi. -Respondents

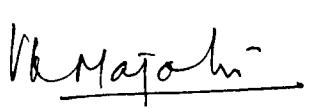
(By Advocate Sh. Jairaman proxy for Sh. S. Rajappa,
Counsel)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel for respondents has filed a copy of order dated 5.3.2004 passed by the Hon'ble High Court in CW No.3141/2004 to the effect that the counsel of the applicant in OA has given assurance before the Hon'ble High Court that he would not go ahead with any contempt proceedings before the Tribunal. In this backdrop, this Contempt Petition is dropped. Notices are discharged.


(Kuldip Singh)
Member (J)


(V.K. Majotra) 19.4.04
Vice-Chairman (A)